

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

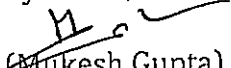
**ORDER NO. 72 of 2026**

Hon'ble President is pleased to order the sitting commencing from **08.06.2026** until further orders for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2026 to 19.06.2026 and From 29.06.2026 to 03.07.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 22.06.2026 to 25.06.2026 and From 06.07.2026 until further orders		Customs, Excise and Service Tax Division Bench matters
From 22.06.2026 to 25.06.2026 and From 06.07.2026 until further orders	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters
From 08.06.2026 to 19.06.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. Pallela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 29.06.2026 to 03.07.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	
From 08.06.2026 until further orders	Dr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters


Note:

1. During the sitting of two Division Benches, if a Judicial Member is on leave/tour in any of these two Division Benches, Dr. S. K. Pati, Member (Judicial) will sit in that Division Bench. If Technical Member in a Division Bench is on leave/tour, the other available Division Bench will hear all the Division Bench matters and the remaining Judicial Member in the Division Bench will hear Single Member matters. At other times, whenever there is only one Division Bench and the Judicial Member is on leave/tour, Mr. Ajay Sharma, Member (Judicial) will sit in that Division Bench and in whose absence Dr. S. K. Pati, Member (Judicial) will sit. In the event of leave/tour of Technical Member in the Division Bench, the Judicial Member will also sit in Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders /court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Bangalore/New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar